

cutta-Bangkok-Hongkong from the 14th August 1954 with a once weekly frequency. The operation of this service has not been suspended. No service to Tokyo has yet commenced.

(b) and (c). Do not arise.

पूर्वोत्तर रेलवे के कर्मचारी

७५१. श्री एम० एन० सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वोत्तर रेलवे के किन-किन विभागों के किन-किन कर्मचारियों को प्रति दिन बारह घंटे काम करना पड़ता है ; और

(ख) क्या यह सच है कि उक्त रेलवे के कुछ विभागों के कुछ स्थानों पर कागज में दिखाने के लिये तीन कर्मचारी रखे गये हैं, जबकि वास्तविक काम करने वाले दो ही कर्मचारी हैं ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Employees are not required to put in 12 hours work per day in any post on the Railway, but staff are classified as 'essentially intermittent' and scheduled to be on duty for 12 hours, if during such shift of 12 hours the actual work involved does not exceed 6 hours. It is not possible to enumerate the names of all the posts, since staff of the same designation may be classified as 'essentially intermittent' on a lighter section, but may be treated as 'continuous' on a busy section. Assistant Station Masters, Ticket Collectors etc., belong to this category.

(b) No, but it is possible that one of the three officials may not be present at the post on account of sickness, leave or being in the process of carrying out a transfer. In such cases, where relief is not provided, the two men who work extra hours are paid over-time at $1\frac{1}{2}$ times the normal rate in accordance with the rules.

RESEARCH IN INDIGENOUS MEDICINES

752. Shri Hem Raj: Will the Minister of Health be pleased to state:

(a) whether any of the States have submitted any schemes for research in indigenous medicines;

(b) if so, the nature of the schemes;

(c) the assistance that the Government of India propose to give to States which have undertaken such work; and

(d) the amounts given to different States during the current year for this purpose?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) The research schemes mainly relate to:—

(1) research on Ayurvedic medicines;

(2) research on herbs and metals for their use in medicines; and

(3) research on the preventive and curative efficacy of the indigenous medicines in the treatment of T.B., Leprosy, Asthma, Cholera, Typhoid, Small Pox, Diseases of Heart, etc

(c) and (d). The extent of financial assistance will be decided on the recommendations of the Advisory Committee which has been set up for the purpose. These recommendations are awaited.

ROAD CONSTRUCTION

753. { Shri N. M. Lingam:
Shrimati Kamalendu Mati Shah:
Shri H. P. Singh:

Will the Minister of Transport be pleased to state:

(a) whether proposals have been received from the State Governments for the execution of road works from the *ad hoc* grant of Rs. 10 crores made by the Centre; and

(b) if so, the names of the schemes, State-wise, sanctioned so far and their cost?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) A list is attached showing State-wise the names of schemes for which grants have been approved and their estimated cost. (Placed in the Library. See No. S-400/54.]

FOREIGN TOURISTS

754. Mulla Abdullahai: Will the Minister of Transport be pleased to state the amount of foreign exchange earned from foreign tourists so far during the year 1954?

The Deputy Minister of Railways and Transport (Shri Alagesan): The information is not available as yet.

SCHEDULED TRIBES IN RAILWAY SERVICES

**755. { Shri Rishang Keishing:
Dr. Satyawadi:**

Will the Minister of Railways be pleased to state:

(a) the number of Scheduled Tribe personnel appointed in various departments of the Railways since 1952; and

(b) the measures adopted by Government for the removal of the difficulties experienced in getting qualified Scheduled Tribe personnel for appointments in Railways?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 1797.

(b) The Railways have continued to follow all the orders issued by the Ministry of Home Affairs in respect of Scheduled Castes and Scheduled Tribes in the services, as set out in that Ministry's Report for 1952-53 and in the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1952 and 1953 copies of which are in the Library of the House. The Railway Ministry have also taken certain special steps to increase the representation of the Scheduled Tribes in the Railway Services. The Railway Service Commissions who conduct recruitment to Class III categories have been directed to

take as many Scheduled Tribes as possible. Posts reserved for Scheduled Tribes etc., but not filled were re-advertised and only Scheduled Castes, Scheduled Tribes and Anglo-Indians in whose favour the Government have provided reservation were called for interview. The representation of Scheduled Tribes will go on increasing in proportion to their progress in the field of higher education for which purpose the Government of India have already sanctioned grants to the various States. On some of the Railways it has been possible to fill the required quota of vacancies reserved for the Scheduled Tribes in Class IV but in most cases the reserved vacancies could not be filled for want of qualified candidates.

SCHEDULED TRIBES IN MINISTERIAL SERVICES

**756. { Shri Rishang Keishing:
Dr. Satyawadi:**

Will the Minister of Communications be pleased to state:

(a) whether Government have maintained any statistics of the Scheduled Tribe personnel appointed in various posts of the Posts and Telegraphs Department since 1952;

(b) if so, the figures of the Scheduled Tribe personnel appointed in that department during the same period; and

(c) the special efforts made by Government to employ as many qualified Scheduled Tribe personnel as possible in the department?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) 597.

(c)(1) All Scheduled Tribe Organizations are approached to nominate suitable Scheduled Tribe candidates for the quota of vacancies reserved for them.

(2) The vacancies reserved for Scheduled Tribes and not taken up by them in any particular year are carried forward to the next year.